

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 232 OF 2016 IN
DFR NO. 889 OF 2016**

Dated: 26th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Everest Power Pvt. Ltd.

Versus

...Appellant(s)

Punjab State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Johri

Counsel for the Respondent(s) :

ORDER

IA NO. 232 OF 2016

(Appl. for condonation of delay)

Issue notice returnable on 21.07.2016. Dasti, in addition, is permitted.

List the matter on **21.07.2016.**

(I.J. Kapoor)
Technical Member
mk/jp

(Justice Ranjana P. Desai)
Chairperson